

Name of the Corporate Debtor: K V Aromatics Private Limited; Date of Commencement of CIRP: 15.03.2022; List of Creditors as on: 12.12.2022
Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Amount of Claim		Amount of Claim		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement	Details of guarantee, if any, held in relation	Amount of any mutual debts etc. -	Details of any mutual credit, debts etc. - may be	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)												
1	Dy Collector Khand -3 Commercial Tax G.B. Nagar U.P.	State Tax	23.04.2022	97,03,38,864	03.05.2022	97,03,38,864	No	-	-	-	Nil	-	-	-	-	-	-	-
2	UPSIDA	State Tax	28.08.2022	4,51,71,078	13.10.2022	1,18,35,835	No	-	-	-	Nil	-	-	-	-	3,33,35,243.46	TEF charges plus Interest claimed which is not admissible	
3	Deputy Commissioner(A)II, State Tax Rudrapur	State	04.10.2022	6,84,72,452	20.11.2022	6,84,72,451.70	No	-	-	-	Nil	-	-	-	-	-	-	Supporting Documents is not submitted
Total				1,08,39,82,394		1,05,06,47,151		-	-	-	-	-	-	-	-	3,33,35,243		